

ITEM NO.14

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1671/2022

PAWAN KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 17144/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 17145/2018 - EXEMPTION FROM FILING O.T.)

WITH

Crl.A. No. 1672/2022 (II)

Date : 01-08-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Yuvraj Nandal, Adv.
Dr. Surender Singh Hooda, AOR

For Respondent(s)

Ms. Harshita Nigam, Adv.
Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Common respondent No.1 is duly represented.

Ld. Counsel for the appellant is granted four weeks'
time to file affidavit of dasti service in respect of common
respondent No.2.

List again on 19.09.2024.

SUJATA SINGH
Registrar

rd